

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
164/16	TP 185/17	Hearing	391/ 394	Mindtree Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K. DILIP & M.G. Nanjappa  
Tator Legal  
Bangalore.  
986633098

SINCHANA.M.R. (ROC) 

Counsel for petitioner is present. Heard him in part. He is directed to file affidavit regarding permission was already obtained from SEBI and other authorities and further he is directed to file latest audited balance sheet and comply other directions.

List it on 12.04.2017. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. Heard her.

  
MEMBER (J)

  
MEMBER (T)